

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A. No. 675/93

New Delhi, this the 15th day of September, 1998

HON'BLE SHRI N.SAHU, MEMBER(A)
HON'BLE DR.A. VEDAVALLI, MEMBER(J)

Shri A.K.Goel son of Shri Mukteshwar Goel employed as Junior Accounts Officer in the Office of General Manager(South) MTNL Nehru Place, New Delhi. r/o Delhi, address for service of notices, C/o Shri Sant Lal Advocate, C-21(B), New Multan Nagar, Delhi-110056.

.....Applicant

(By Advocate: Shri Sant Lal)

Versus

1. The Union of India,
through the Secretary,
Ministry of Communications,
Department of Telecommunications,
Sanchar Bhawan, New Delhi-110001.
2. The Chief General Manager (NTR),
Department of Telecommunications,
Kidwai Bhawan, New Delhi-110050.
3. The Director (Satellite),
O/o the Chief General Manager(NTR),
Department of Telecommunication,
Kidwai Bhawan, New Delhi-110050.

(By Advocate: None)

O R D E R (ORAL)

BY HON'BLE SHRI N.SAHU, MEMBER(A)

Ld. counsel for applicant states that he is not pressing this O.A. He accordingly files a petition before the court.

The O.A. is treated as not pressed and accordingly dismissed. No costs.

A Vedavalli
(DR.A. VEDAVALLI)

MEMBER(J)

N. Sahu
(N. SAHU)

MEMBER(A)

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